Raipur in Madhya Pradesh as National Highway;

- (b) if so, the steps taken to implement the above proposal; and
- (c) whether it is likely to be declared as National Highway in 1988-89?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT): (a) No, Sir.

(b) Does not arise,

161

(c) Owing to financial constraints in the Central Sector Roads programme in the 7th Fiv_e Year Plan and other priority considerations, it i_s not possible to include the road in question in the network of National Highways

Energy conservation Campaign by Railways

3006. SHRI V. NARAYANASAMY: Will the Minister of RAILWAYS be pleas ed to state:

- (a; whether it is a fact that Railways have launched massive campaign ^or energy conservation to save coal, diesel and electricity; and
- (b) v/hat is the total amount of money to be saved by Railways by this energy saving campaign?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MAHABIR PRASAD): (a) Yes, Sir.

(b) No specific target has been laid down.

Scheme to Strengthen Educational Infrastructure

3007. SHRIMATI KAILASHPATI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government have initiated a scheme to strengthen educational infrastructure and to provide job opportunities to people living in the border States of j Gujarat, Punjab, Rajasthan and Jammu and Kashmir; if so, what are the details in this regard;

39 RS-6

- (b) what are the details of different programmes to be implemented under the said scheme in Punjab the amount earmarked and the areas to be covered under the said schemes;
- (c) whether Fazilka in Punjab would be covered by the programme under the said schemes; if so, what are the details thereof and if not, what are the reasons therefor; and
- (d) what has been the progress of scheme so far in Punjab?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L. P. SHAHIj: Tile Scheme of Border Area Development (Education) Programme which covers four border States of Jammu and Kashmir, Punjab, Rajasthan anj Gujarat lays emphasis on overall human resource development and the strategy is that the sections of the people who have remained deprived of educational and developmental opportunities receive priority. Under the Scheme, funds are provided to the State Governments for opening nsv schools, providing essentia) facilities to schools, setting up of adult education and non-formal education centres, establishment Polytechnics and ITIs and for youth programmes an'i programmes of cultural development, etc,

- (b) and (c) Administrative approval of Rs. 8, 59, 45, 000/. has been issued during 1987-88 for construction of school buddings, strengthening of infrastructure, n schools, procuring of land for District Institute of Education and Training, non-formal and adult education, Youth Development programme and for Technical Education, including strengthening and establishment of ITIs. Three Border Districts of Punjab viz. Amritsar, Ferozepur (which includes Fazilka) and Gurdaspur ana covered under the Scheme.
- (d) So far an amount of Rs, 5, 23, 95. 000/has been released to the Government of Punjab for strengthening of infrastructure in schools, procuring land for DIET, non-formal and aduft

163

education, yoiith development programmes, voca'. for. alisation of education, technical education, etc.

Withdrawal from Provident Fund by Delhi University Teachers for purchase of Household Articles

3008. SHRI NARAYAN KAR: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state;

- (a) whether Professors/ReadersjLecturers of Delhi University colleges are permitted to withdraw their own non-re fundable provident fund for purchases of house-hold articles for personal use after successful completion of minimum 18 years of service, if SO, what are the details thereof; and
- (b) if reply to part (a) above be in negative what technica |financial difficul ties UGC or University of Delhi are having for not releasing their own contri bution even after 18 vears of services?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L. P. SHAHI): (a) and (b) According to the Statutes of the Delhi University th; employees of the University are entitled to the same benefits as applicable to Central Government employees with regard to General Provident Fund/Contributory Provident Fund. As there is no provision in the Central Government Rules for granting withdrawals from GPF/CPF for purchase of household articles for personal use, no such withdrawal is permitted by the University.

Releasing of Loans to Delhi University Teachers for Purchase of a Vehicle

3009. SHRI NARAYAN KAR: Will of HUMAN RESOURCE the Minister T-OPMENT be plei 'ate:

(a) whether it is a fact that UGC|Delhi University Authorities are not releasing loans to Professors|ReadersLecturers who

have completed lb years of service for purchase of a vehicle even after they have! it 2 years ago; if so the reasons therefor; and

to Questions

(b) when such loans are likely to be released?

THE MINISTER OF STATE IN THE DEPAR1 **EDUCATION AND** CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L. P. SHAHI): (a) and (b) According to the information furnished by the University of Delhi, conveyance advances are saa^tioned by the University to their teachers on first come first served, basis and subject to availability of funds. Due to the large number of applicants and limited funds it takes approximately five years for the University to clear an application for purchase of a vehicle.

Incentives to the Officers involved in the Family Planning

3010. SHRI AJIT P. K. JOGI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government are aware of the adverse effect of the recently intro duced attractive incentives to States and district|divisional level officers wherein in their zeal to get these rewards, larg bungling and manipulation is being done by them; both by false reporting of
- i by including non-existent, fake, false and non-eligible cases;
- (b) if so, what remedial steps rre being taken to checkjstop it;
- (c) whether Government get the figures of certain Statesidistricts checked by a third and independent agency to ascertain the veracity thereof; and
- whether Government consider stopincentives to individuals and concen trate on incentives to panchayats, munici pal wards, corporations, voluntary bodies etc. ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WFLFARE (KUMARI SAROI KHAPARDE). (a) and (b). No confirmed reports of large sca'e bungling, manipulation, false reporting of figures